

HIGH COURT OF MANIPUR AT IMPHAL

O R D E R

Imphal, the 8th July, 2022

No. HCM/MJS/T-1/92-Estt./11791 : In supersession of earlier orders and in the interest of better administration of the High Court of Manipur and District Courts, Hon'ble The Chief Justice is pleased to order transfer and posting of the following Manipur Judicial Officers as under :

Sl. No.	Name of the Judicial Officer(s)	Present posting	New Posting	In-charge/Addl. charge
1.	Shri N. Rajnikanta Singh	Presiding Officer, Revenue Tribunal	District & Sessions Judge, Tamenglong	
2.	Shri Samom Ibjen	District & Sessions Judge, Senapati	District & Sessions Judge, Ukhrul	
3.	Shri N. Keertichand Singh	District & Sessions Judge, Churachandpur	District & Sessions Judge, Senapati	
4.	Shri Lamkhanpao Tonsing	Judge, Special Court (ND & PS), Manipur	District & Sessions Judge, Churachandpur	
5.	Shri Kh. Ajit Singh	Special Judge (ND & PS) FTC, Manipur	Judge, Special Court (ND & PS), Manipur	
6.	Smt. Ningthoujam Lanleima	CJM, Imphal East	Presiding Officer, Revenue Tribunal	Co-operative Tribunal, Imphal and MACT, Imphal
7.	Smt. Monalisa Maibam	CJM-cum-Civil Judge (Sr. Divn.), Bishnupur	Additional Sessions Judge (FTC), Crime Against Women, Manipur	
8.	Ms. Athokpam Shanta Devi	CJM-cum-Civil Judge (Sr. Divn.), Thoubal	Registrar (Vigilance), High Court of Manipur	
9.	Shri Alek Muivah	CJM, Imphal West	Special Judge (ND & PS), FTC, Manipur	

Shri N. Rajnikanta Singh shall hand over the charge of Presiding Officer, Revenue Tribunal to Smt. Ningthoujam Lanleima, CJM, Imphal East and shall proceed to take self-charge of District & Sessions Judge, Tamenglong. Shri N. Rajnikanta Singh should be the first mover.

Shri Samom Ibjen shall hand over the charge of District & Sessions Judge, Senapati to Shri N. Keertichand Singh and shall proceed to take the charge of District & Sessions Judge, Ukhrul from Shri Ojesh Mutum who is In-charge of District & Sessions Judge, Ukhrul.

Shri N. Keertichand Singh shall hand over the charge of District & Sessions Judge, Churachandpur to Shri Lamkhanpao Tonsing and shall proceed to take the charge of District & Sessions Judge, Senapati from Shri Samom Ibjen.

Shri Lamkhanpao Tonsing shall hand over the charge of Judge, Special Court (ND & PS), Manipur to Shri Kh. Ajit Singh and shall proceed to take the charge of District & Sessions Judge, Churachandpur from Shri N. Keertichand Singh.

Shri Kh. Ajit Singh shall hand over the charge of Special Judge (ND & PS) FTC, Manipur to Shri Alek Muivah and shall proceed to take the charge of Special Judge (ND & PS), Manipur from Shri Lamkhanpao Tonsing.

On being promoted, Smt. Ningthoujam Lanleima shall take the charge of Presiding Officer, Revenue Tribunal and also hold the Additional charge of Co-operative Tribunal, Imphal and MACT, Imphal. She shall also continue to hold the post of CJM, Imphal East until further order.

On being promoted, Smt. Monalisa Maibam shall take the charge of Additional Sessions Judge (FTC), Crime Against Women, Manipur from Smt. Ngaineikim Kipgen after handing over the charge of CJM-cum-Civil Judge (Sr. Divn.), Bishnupur to Shri Leonid Ahanthem.

On being promoted, Ms. Athokpam Shanta Devi shall take the charge of Registrar (Vigilance), High Court of Manipur from Shri Yumkham Rother after handing over the charge of CJM-cum-Civil Judge (Sr. Divn.), Thoubal to Ms. Nemkholam Lhungdim.

On being promoted, Shri Alek Muivah shall take the charge of Special Judge (ND & PS), FTC, Manipur from Shri Kh. Ajit Singh after handing over the charge of CJM, Imphal West to Smt. Ksh. Maheta Devi.

All the District & Sessions Judges shall reside at the headquarters of their respective districts for better administration.

This order shall be effective immediately. The handing over and taking over exercises shall be completed **on or before 15.07.2022.**

By Orders etc.,

Sd/-

(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL

Imphal the 8th July, 2022

Endt. : No. HCM/MJS/T-1/92-Estt./11792-11806

Copy to:

1. The Accountant General (A & E), Manipur.
2. The Commissioner (Law), Government of Manipur.
3. All the District & Sessions Judges...../Presiding Officer/Addl. District & Sessions Judges/MACT/Family Court, Manipur.
4. The Registrar (Judl.)/(Vigilance)/(Admn. PM & P), High Court of Manipur.
5. Persons Concerned.
6. The Director, Management Information System (MIS), Government of Manipur.
7. The Joint Director, Manipur Judicial Academy.
8. All Joint Registrars, High Court of Manipur.
9. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.).
10. All the Deputy Registrars, High Court of Manipur.
11. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
12. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. Superintendent (Estt. - II), High Court of Manipur.
15. The Concerned file.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR